

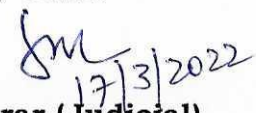
THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

Dated, the 17th March, 2022

It is hereby notified that in view of the letter No. 4070/SEC dated 06.03.2022 of the State Election Commission, Odisha, the Hon'ble Court has decided to declare the poll day i.e. 24th March, 2022 as a Public Holiday for the High Court and its office on account of General Election to Urban Local Bodies, 2022.

By Order



Registrar (Judicial)

Memo No. 4677 (100) / Dtd. 17th March, 2022

Copy forwarded to:-

1. All Officers of the Court;
2. The Asst. Registrar-cum-Sr. Secretary to Hon'ble the Chief Justice;
3. All ADR-cum-Addl. Principal Secretaries, Asst. Registrar-cum-Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court;
4. All Superintendents of the Court;
5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court;
6. The Medical Officers of the Court;
7. Notice Board;

for information and necessary action.


Special Officer (Special Cell)

Memo No. 4678 (150) / Dtd. 17th March, 2022

Copy forwarded to the :-

1. Secretary General, Supreme Court of India, New Delhi;
2. Registrar General, All High Courts;
3. Chief Secretary to Govt. of Odisha, Bhubaneswar;
4. Advocate General, Odisha, Cuttack;
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar;
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar;
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar;
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar;
9. Assistant Solicitor General of India for the High Court of Orissa;
10. President, High Court Bar Association, Cuttack;
11. Secretary, High Court Bar Association, Cuttack;
12. Director, Odisha Judicial Academy, Cuttack;
13. Member-Secretary, Odisha State Legal Services Authority, Cuttack;
14. District & Sessions Judges.....(All) of the State;
15. Presiding Officer, Industrial Tribunal, Bhubaneswar/Rourkela;
16. Presiding Officer, Cooperative Tribunal, Bhubaneswar;
17. Presiding Officer, State Education Tribunal, Bhubaneswar;
18. Chairman, Sales Tax Tribunal, Cuttack;
19. Member, 2nd MACT, Cuttack/Sambalpur/Berhampur;

for information and necessary action.


Special Officer (Special Cell)